

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH (COURT - II)**

**Item No. 205  
IB-56/ND/2022**

**IN THE MATTER OF:**

**PJ Energy Pvt. Ltd.**

**... Applicant/Petitioner**

**Versus**

**Rajesh Kumar Parakh**

**... Respondent**

**Under Section: 59 of IBC, 2016**

**Order delivered on 29.09.2022**

**CORAM:**

**SHRI. BACHU VENKAT BALARAM DAS,  
HON'BLE MEMBER (J)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Liquidator : Mr. S S Bhati, Pcs and Mr. Shobhan Mahanti,  
Advocate**

**ORDER**

List the matter before the Regular Bench on 09.11.2022.

  
**(BINOD KUMAR SINHA)  
MEMBER (T)**

  
**(BACHU VENKAT BALARAM DAS)  
MEMBER (J)**